

(15)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/59/2017
NAME OF THE PETITIONER(S) : RAJENDRA KUMAR KANNODIA & 4 ORS
NAME OF THE RESPONDENT(S) : SRINIDHI INDUSTRIES LTD & 5 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	K.S. Ravichandran P.C.S. M.K. PREETHA. for KSR & Co.	for Petitioners	M.K. Preetha 15/11/17
2.	S.R. Rajagopal Rajam Rajasekaran	Counsel for R1-6, R8	Rajam R

ORDER

Representative for the Petitioner present. At this stage, Counsel for R1 to R6 and R8 present and sought time to file short reply in relation to the grant of interim prayers made in the petition. Representative for the Petitioner is directed to send private notice to R7 and file proof of sending the same by next date of hearing. At request, time is enlarged. Put up on 27.11.2017 at 10.30 A.M.


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)